

splonible member like you?

SHRI RUPCHAND PAL: I am rather constrained to say that I would have been very happy had I do not use such harsh words about Congress [I] because Congress [I] has forgotten its own history. The Congress has forgotten the freedom struggle and its commitment to the nation.

*(Interruptions)*

Today, the total book value of the public sector enterprises is about Rs. 1,13,234 crore. But the replacement value will be about hundred times. If we calculate the arithmetic, then it will come out that in a country with 85 or 86 crore of people each Indian has per capita asset of more than Rs 1 lakh in that sense.

MR. CHAIRMAN: Honourable Rupchand Pal, you may please continue next time because time is over now.

Now, the House will take up the next item, namely, Statement by Minister of Parliamentary Affairs, Shri Ghulam Nabi Azad.

18.11 hrs.

## BUSINESS OF THE HOUSE

*[English]*

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): With your permission, Sir, I rise to announce that Government Business during the week commencing 20th July, 1992, will consist of:

1. Consideration of any item of Government Business carried over from today's order paper.
2. Discussion on the Resolution seeking disapproval of the Capital issues (Control) Repeal Ordinance, 1992 and consid-

eration and passing of the Capital Issues Control) Repeal Bill, 1992.

3. Consideration and passing of:
  - (a) The Rubber (Amendment) Bill, 1992.
  - (b) The Air Corporations (Transfer of Undertakings and Repeal) Bill, 1992.
  - (c) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill 1992.

MR. CHAIRMAN: The House will now take up submissions by Members.

*[Translation]*

PROF. RASA SINGH RAWAT (Ajmer): Mr. Chairman, Sir, I request that the following items may be included in the next week's agenda:-

1. To maintain and preserve the identity of Teerthraj Pushkar - the centre of devotion for millions, the earth and sand accumulated over the years should be dredged out and the natural water sources opened and the Department of Tourism should formulate a comprehensive plan for the overall development of the area.
2. Electronic exchanges be established in the famous military cantonment of Nasirabad as well as in Teerthraj Pushkar and both of them be linked with the S.T.D net work.

18.12 hrs.

*[English]*

SHRI SUDHIR GIRI (Contai): Sir, I

[Sh. Sudhir Giri]

request that the following items may be included in the next week's agenda:-

1. Regarding delay in clearance to the Subamarekha Project by Department of Environment and Forests.

2. Regarding incidence of unemployment in the country which has been further aggravated by the exist policy pursued by the Union Government.

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, I request that the following items may be included in the next week's agenda:-

1 Regarding necessary of further enhancement of royalty on coal which has become one of the paramount importance for Orissa and other coal producing States of the country.

2. Regarding necessity of special Central assistance to Orissa to help the victims of the cyclonic storms there.

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, I request that the following items may be included in the next week's agenda:-

1. Regarding evolving a policy for reservation of a minimum of 50 per cent jobs in any private or public sector industry for candidates from within the district where the industry is established.

2. Regarding early clearance of all the pending power projects in Karnataka and provide sufficient finance to the Mangalore Super Thermal Power Project.

MR. CHAIRMAN: Now the House will take up Statement by Minister of State, Shri M. M. Jacob.

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsawr): Mr. Chairman, Sir, the Minister of State in the Ministry of Home Affairs is making a statement, but he is doing so without giving us any prior information. He should have informed us earlier.

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): It was before the BAC for consideration.

18.13 hrs.

## STATEMENT BY MINISTER

**Intrusion into Indian Territory by Myanmar Army Personnel**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY (SHRI M.M. JACOB): As promised on 15th July 1992, I have since obtained some details about the recent intrusions by Myanmar army personnel into Mizoram.

A few incidents have come to notice where armed personnel from Myanmar intruded into Indian Territory generally in search or pursuit of their own citizens and insurgent groups. Here it may be noted that the international border passes through difficult terrain and it is not easy to seal it entirely.

The matter of intrusions has been taken up with the Government of Myanmar at the diplomatic level. It has been conveyed to them that we view with grave concern the recent incidents of intrusion into our territory by their armed personnel and the harassment which Indian nationals living in our